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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER : CP/159 - 165/CAA/2017
IN
APPLICATION NUMBER : CA/95-101/CAA/2017
NAME OF THE TRANSFEROR : ANKITA PRATISTHAN LTD
NAME OF THE TRANSFEROR : MAYUKA INVESTMENTS LTD
NAME OF THE TRANSFEROR : PUNEET TRADING & INVESTMENT CO PVT LTD
NAME OF THE TRANSFEROR : ZIPAHEAD.COM PVT LTD
DEMERGER 1 : KESHAV POWER LTD
DEMERGER 2 : SHREE NIRMAN LTD
TRANSFEREE : RAMAINVESTMENT CO PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) K. RAMANANY
G.V. MOHTAN KUMAR

Counsel for Petitioner

G.V. Mohan

Accepted
- 9811016186
Mamul Arul - 9215709100
(OBJECTOR)

ORDER

Counsel for petitioner present. Counsel for objector present and prayed time for filing his objections. Time is extended at request with a direction to file objections and furnish a copy of the same to the other side prior to the next date of hearing.

Put up on 07.11.2017 at 10.30 A.M.

— sdr —

K Anantha Padmanabha Swamy
Member (Judicial)

bc